

GCRCJS National Essay Competition

Essays are invited from the law (LLB/LL.M) students of the country on the following themes:

- Sentencing policies in India: Change is need of hour.
- Independent police organization in India.
- Miscarriage of justice: Challenges & remedies.
- Social Media and Crime

The word limit for the essay is **3500-5000 words**. **The essay must have a title**. It has to be original, **unpublished and should not be plagiarised**. The entries are free and require photo proof from students of their association to law college/university. The essays will be accepted with a certificate stating the originality of work. The essays will be evaluated /reviewed by external examiners (from other institute than GNLU) through a process of blind review. The decision of the evaluators shall be final and binding.

Formatting Guidelines: for body- Times New Roman, size 12, justified, 1.5 line spacing

For Footnotes: Times New Roman, size 10, justified, 1 line spacing, citation style- 20th edition bluebook.

The essays will be checked through the anti- plagiarism software for screening purpose.

These are prizes for the competition:

First prize: 5000 INR with certificate

Second prize: 2500 INR with certificate.

Third prize: 1000 INR with certificate

Merit Certificate for top 10 essays.

Every participant will get the certificate of participation (Plagiarised submissions shall be disqualified and hence, no certificate). There is no participation fee.

If the reviewers recommend, the articles will be published in form of the book with a reputed publishing house.

Submission date: On or before 5 PM of 30th July 2021.

Submission should be made to: gcrcis@gnlu.ac.in with cc to atoma@gnlu.ac.in

Coordinator: Mr. Nihal Deo

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For any query, you may contact Nihal on +91-9631222159.